

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3461  
ANSWERED ON:15.12.2011  
DOWRY DEATH PENALTY  
Chanabasappa Shri Udasi Shivkumar

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Law Commission has recommended death penalty in the cases of deaths due to dowry and rape of minor girls;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

**Answer**

MINISTER OF LAW AND JUSTICE(SHRI SALMAN KHURSHID)

- (a) No, Madam
- (b) and (c) Does not arise.